NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.08.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4682 of 2025 in Comp. App. (AT) (Ins) No of 2025	Harjit Singh Ahluwalia & Ors. Vs. Udayraj Patwardhan, RP, Adel Landmarks Ltd. & Anr.	Denson Joseph
2.	I.A. No. 4684 of 2025 in Comp. App. (AT) (Ins) No of 2025	SCB Steels Pvt. Ltd. Vs	Deepika Bedi
3.	I.A. No. 4685 of 2025 in Comp. App. (AT) No of 2025	Satpal Chawla & Ors. Vs. MCF Finlease Pvt. Ltd. & Ors.	Vipin Singh Bansal
4.	I.A. No. 4689 of 2025 in Comp. App. (AT) No of 2025	Alliance Industries Ltd. Vs. Peoples International and Services Pvt. Ltd. & Ors.	Anushree Kapadia
5.	I.A. No. 4690 of 2025 in Comp. App. (AT) No of 2025	Alliance Industries Ltd. Vs. Peoples General Hospital Pvt. Ltd. & Ors.	Anushree Kapadia
6.	I.A. No. 4691 of 2025 in Comp. App. (AT) No of 2025	Rajbir Singh Makhni- HUF, Karta of Rajbir Singh Makhni Vs. Diwaker Commercial Pvt. Ltd.	Rahul Gupta

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Assistant Registrar